

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:6737
ANSWERED ON:10.05.2002
OUTSTANDING DUES BY SUPER BAZARS
RAM SINGH KASWAN

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the total amount payable to suppliers against their supplies to Super Bazar;
- (b) whether the Government propose to pay the above amount;
- (c) if not, the reasons therefor;
- (d) whether the Government are contemplating to absorb the employees of Super Bazar elsewhere; and
- (e) if so, the details thereof ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI V. SREENIVASA PRASAD)

- (a) : The Super Bazar, Delhi has reported that the dues of suppliers as on 31/3/2001 are Rs. 32.50 Crores (unaudited).
- (b) & (c): The Super Bazar is a Multi - State Cooperative Society having its own Board of Directors to decide its day to day affairs. The dues of suppliers are paid by the Super Bazar itself.
- (d) : No, Sir.
- (e) : Does not arise.